

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA**

**STARRED QUESTION NO.72  
TO BE ANSWERED ON 01.03.2016**

**Assistance to Differently Abled**

**\*72. SHRIMATI P.K. SREEMATHI TEACHER:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is implementing any scheme to provide assistance to differently abled persons for purchase/fitting of aids and appliances and if so, the details thereof;
- (b) the funds sanctioned by the Government under the said scheme for assistance to the differently abled persons during the last three years and the current year, State-wise;
- (c) the details of the assessment camps organised for the differently abled persons during the said period, State-wise;
- (d) whether it is a fact that mobility and hearing aids to the needy persons identified through assessment camps could not be distributed during the current year, if so, the details thereof and the reasons therefor; and
- (e) the number of beneficiaries affected due to the delay in distribution of the mobility and hearing aids in the country, State-wise?

**ANSWER**

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI THAAWAR CHAND GEHLOT)**

- (a) to (e) A statement is laid on the table of the House.

**Statement referred to in reply to parts ( a ) to ( e ) of the Lok Sabha Starred Question No,72 for 01.3.2016 asked by Shrimati P.K. Sreemathi Teacher regarding Assistance to Differently Abled**

- (a) Yes, Madam. The Ministry is implementing the Scheme of Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP). Under the Scheme, grants-in-aid are released to various implementing agencies ( National Institutes/Composite Regional Centres/Artificial Limbs Manufacturing Corporation of India (ALIMCO), District Disability Rehabilitation Centres/ State Handicapped Development Corporations/ Other Local Bodies / NGOs ) to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances to promote physical, social, psychological rehabilitation of Persons with Disabilities by reducing the effects of disabilities and at the same time enhance their economic potential.
- (b) Distribution of aids and assistive devices under the Scheme to Persons with Disabilities is a continuous process. Funds released during a particular Financial Year are required to be utilized by the end of the first quarter of next financial year, as per provisions of the Scheme. Holding of distribution camps also depend on various factors like availability of funds, co-ordination with District Authorities, imposition of Model Code of Conducts by Election Commission of India and weather conditions etc. In few cases where funds are not utilized within the prescribed period, funds are carried over to the next financial year. State-wise funds sanctioned and utilized under the Scheme during the last three years and the current year is enclosed at **Annexure-I**.
- (c) State-wise details of assessment camps organized during the last three years and the current year is enclosed at **Annexure-II**.
- (d) & (e) Yes. Prior to distribution of aids and assistive devices, assessment camps are organized to identify the number of needy Persons with Disabilities and requirement of aids and assistive devices which includes mobility and hearing aids. Holding of assessment camps and distribution of aids and assistive devices is a continuous process. The total number of beneficiaries to be distributed at present is 72,687 beneficiaries. Beneficiaries not covered during a particular year are provided aids and assistive devices during the subsequent year subject to availability of funds. During the current year about 1.70 Lakh beneficiaries have been distributed aids and assistive devices till 24.2.2016. State-wise details of number of beneficiaries affected due to the delay in distribution of aids and assistive devices is enclosed as **Annexure-III**.

## Annexure-I

State-wise grant-in-aid released and utilized by various implementing Agencies under Assistance to Disabled Persons for Purchase/Fittings of aids and Appliances (ADIP Scheme) during the last three years and current year (as on 24.02.2016)

S.No.	Name of the State / Uts	Funds released & Utilized ( Rs.in Lakhs)			
		2012-13	2013-14	2014-15	2015-16 ( as on 24.02.2016)
1	Andhra Pradesh	734.51	634.78	1178.91	837.02
2	Bihar	457.67	230.38	227.8	145.83
3	Chhattisgarh	314.72	67.69	340.84	462.56
4	Goa	10.16	4.16	12.67	5.11
5	Gujarat	213.41	276.47	196.72	135.91
6	Haryana	122.1	338.12	541.66	492.91
7	Himachal Pradesh	58.3	89.06	129.06	43.68
8	Jammu and Kashmir	82.97	157.58	76.28	104.45
9	Jharkhand	384.55	129.04	368.03	14.16
10	Karnataka	373.9	140.98	278.56	329.52
11	Kerala	42.85	32.49	184.61	136.78
12	Madhya Pradesh	300.43	585.61	700.41	1425.12
13	Maharashtra	703.95	1307.5	1008.17	1561.53
14	Odisha	345.86	656.62	463.8	658.34
15	Punjab	158.51	355.5	228.92	1414.12
16	Rajasthan	555.62	909.18	677.38	635.42
17	Tamil Nadu	416.15	523.65	409.05	565.42
18	Uttar Pradesh	1233.6	3620.31	2552.58	2465.55
19	Uttarakhand	174.09	237.51	483.86	289.96
20	West Bengal	421.32	684.87	475.31	594.27
21	Andaman & Nicobar	8.69	0.6	27.16	12.76
22	Chandigarh	2.05	4.04	2.75	0
23	Dadra & Nagar Haveli	0.14	2.25	12.36	2.30
24	Daman & Diu	1.94	1.95	3.81	2.33
25	Delhi	224.21	223.11	166.87	163.74
26	Lakshadweep	0	0	0	0
27	Puducherry	7.12	8.75	0	1.98
28	Arunachal Pradesh	47.76	26.4	5.22	4.40
29	Assam	386.08	757.99	920.24	442.72
30	Manipur	34.09	69.09	102.36	145.26
31	Meghalaya	37.14	18.85	36.67	43.06
32	Mizoram	20.68	21.79	27.92	2.84
33	Nagaland	34.3	0	41.41	15.65
34	Sikkim	11.26	0	14.66	23.11
35	Tripura	25.66	45.62	7.77	136.29
36	Telangna	0	23.54	103.41	323.53
<b>Total</b>		<b>7945.79</b>	<b>12186.48</b>	<b>12007.23</b>	<b>13637.63</b>

## Annexure-II

State-wise details of assessment camps organized by various implementing agencies under Assistance to Disabled Persons for Purchase/Fittings of Aids and Appliances (ADIP Scheme) during the last three years and the current year ( as on 24.02.2016).

SL.No.	Name of the State / Uts	No. of assessment camps held during 2012-13	No. of assessment camps held during 2013-14	No. of assessment camps held during 2014-15	No. of assessment camps held during 2015-16 ( as on 24.02.2016)
1	Andhra Pradesh	24	108	51	56
2	Bihar	21	45	25	13
3	Chhattisgarh	23	10	26	6
4	Goa	2	-	2	-
5	Gujarat	43	42	57	36
6	Haryana	32	26	33	26
7	Himachal Pradesh	76	45	120	51
8	Jammu and Kashmir	7	25	15	14
9	Jharkhand	23	17	8	-
10	Karnataka	36	19	44	11
11	Kerala	17	6	23	5
12	Madhya Pradesh	106	89	66	136
13	Maharashtra	52	81	100	39
14	Odisha	66	83	33	22
15	Punjab	5	11	24	23
16	Rajasthan	34	28	36	57
17	Tamil Nadu	29	34	13	8
18	Uttar Pradesh	65	270	222	165
19	Uttarakhand	49	46	5	19
20	West Bengal	74	70	89	18
21	Andaman & Nicobar	1	-	1	-
22	Chandigarh	-	-	-	-
23	Dadra & Nagar Haveli	-	1	1	-
24	Daman & Diu	-	-	7	-
25	Delhi	26	34	13	6
26	Lakshadweep	-	-	-	-
27	Puducherry	5	4	-	-
28	Arunachal Pradesh	4	6	2	-

29	Assam	38	54	63	10
30	Manipur	2	4	6	1
31	Meghalaya	8	3	7	2
32	Mizoram	7	9	7	-
33	Nagaland	10	-	16	-
34	Sikkim	3	-	3	12
35	Tripura	5	3	1	1
36	Telangna	-	-	8	21
	Total	893	1173	1127	758

## Annexure-III

Details of beneficiares identified through assessment camps during 2015-16 and to be Distributed Aids & Assitive Devices.

SL.No.	Name of the State / Uts	No. of Beneficiaries
1	Andhra Pradesh	5931
2	Bihar	1211
3	Chhattisgarh	683
4	Goa	-
5	Gujarat	6592
6	Haryana	1542
7	Himachal Pradesh	431
8	Jammu and Kashmir	16
9	Jharkhand	-
10	Karnataka	6634
11	Kerala	3518
12	Madhya Pradesh	9583
13	Maharashtra	1434
14	Odisha	687
15	Punjab	3037
16	Rajasthan	2622
17	Tamil Nadu	1549
18	Uttar Pradesh	15132
19	Uttarakhand	192
20	West Bengal	4810
21	Andaman & Nicobar	564
22	Chandigarh	-
23	Dadra & Nagar Haveli	-
24	Daman & Diu	-
25	Delhi	52
26	Lakshadweep	-
27	Puducherry	-
28	Arunachal Pradesh	-
29	Assam	2317
30	Manipur	-
31	Meghalaya	-
32	Mizoram	-
33	Nagaland	-
34	Sikkim	-
35	Tripura	-
36	Telangna	4150
	<b>Total</b>	<b>72687</b>